

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1601
TO BE ANSWERED ON 02.07.2019

INCLUSION OF DISASTER AFFECTED PERSONS UNDER PMAY

1601. SHRI RAVINDRA SHYAM NARAYAN SHUKLA *ALIAS* RAVI KISHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to introduce a scheme which includes provision for persons affected by natural disasters to be included in the list of beneficiaries under the Pradhan Mantri Awaas Yojana (PMAY);
- (b) if so, the details thereof, State/UT-wise; and
- (c) if not, the steps proposed to be taken by the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government is not considering any proposal as of now to introduce a separate scheme for inclusion of persons affected by natural disasters in the list of beneficiaries under the Pradhan Mantri Awaas Yojana (PMAY).

However under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), 5% of the annual central allocation is retained at the Central Government level as a reserve fund for financing the proposals received from the State Government under Special Projects. The proposals under Special Projects include rehabilitation/relocation of families whose houses have been completely/substantially damaged on account of natural disasters. The beneficiaries identified under Special Projects are only those households that are listed in the Permanent Wait List (PWL) of PMAY-G.
